

Annexure-4

Name of the corporate debtor:

Shubhkamna Buildtech Pvt Limited

Date of commencement of CIRP:

26/11/2018

List of creditors as on:

25/02/2021

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in Rs)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in					
1	Rishi Kapoor			11,12,21,500	11,12,21,500	Unsecured	No	No	1.81%	NA	NA	NA	NA	
2	UCO Bank	2128	02.02.2019	31,63,77,832	31,63,77,832	Unsecured	No	No	5.16%	NA	NA	NA	NA	
3	Corporation Bank	AAACC7245E	12.03.2020	79,20,250	79,20,250	Unsecured	No	No	0.13%	NA	NA	NA	NA	
4	Geeta Jain			11,24,220		Unsecured	No	No	0	NA	NA	11,24,220	NA	Rejected. As per MoS dated 23.05.2016 which forms part of Award dated 20.06.16 passed by the Arbitral Tribunal comprising of Hon'ble Mr. Justice Deepak Misra(former judge of Hon'ble Supreme Court), Hon'ble Mr. Justice A.K. Patnaik (Former Judge Supreme Court of India) and Hon'ble Mr. Justice S.K. Mahajan (former Judge of Hon'ble High Court of Delhi) in the matter of arbitration between Mr. Diwakar Sharma and Piyush Tiwari, the said project belongs to Impex Infrastructure Pvt. Ltd.
5	Rajiv Anand			21,60,659		Unsecured	No	No	0	NA	NA	21,60,659	NA	Rejected. As per MoS dated 23.05.2016 which forms part of Award dated 20.06.16 passed by the Arbitral Tribunal comprising of Hon'ble Mr. Justice Deepak Misra(former judge of Hon'ble Supreme Court), Hon'ble Mr. Justice A.K. Patnaik (Former Judge Supreme Court of India) and Hon'ble Mr. Justice S.K. Mahajan (former Judge of Hon'ble High Court of Delhi) in the matter of arbitration between Mr. Diwakar Sharma and Piyush Tiwari. The said project belongs to Shubhkamna Advert Buildtech Pvt. Ltd.
6	Praveen Mittal & Mukul Mital			9,63,000		Unsecured	No	No	0	NA	NA	9,63,000	NA	Rejected. As per MoS dated 23.05.2016 which forms part of Award dated 20.06.16 passed by the Arbitral Tribunal comprising of Hon'ble Mr. Justice Deepak Misra(former judge of Hon'ble Supreme Court), Hon'ble Mr. Justice A.K. Patnaik (Former Judge Supreme Court of India) and Hon'ble Mr. Justice S.K. Mahajan (former Judge of Hon'ble High Court of Delhi) in the matter of arbitration between Mr. Diwakar Sharma and Piyush Tiwari, the said project belongs to Impex Infrastructure Pvt. Ltd.

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7	Dena Bank			94,83,070		Unsecured	No	No		NA	NA	94,83,070	NA	Rejected. In view of the judgment of the Hon'ble NCLT dated 30.11.2018 titled as Indiabulls Housing Finance Ltd. Vs Rudra Buildwell Projects Pvt. Ltd. bearing CP No. (IB)-784(PB)/2018
8	Dena Bank			47,36,342		Unsecured	No	No		NA	NA	47,36,342	NA	Rejected. In view of the judgment of the Hon'ble NCLT dated 30.11.2018 titled as Indiabulls Housing Finance Ltd. Vs Rudra Buildwell Projects Pvt. Ltd. bearing CP No. (IB)-784(PB)/2018
9	Dena Bank			24,66,067		Unsecured	No	No		NA	NA	24,66,067	NA	Rejected. In view of the judgment of the Hon'ble NCLT dated 30.11.2018 titled as Indiabulls Housing Finance Ltd. Vs Rudra Buildwell Projects Pvt. Ltd. bearing CP No. (IB)-784(PB)/2018
10	Dena Bank			73,69,056		Unsecured	No	No		NA	NA	73,69,056	NA	Rejected. In view of the judgment of the Hon'ble NCLT dated 30.11.2018 titled as Indiabulls Housing Finance Ltd. Vs Rudra Buildwell Projects Pvt. Ltd. bearing CP No. (IB)-784(PB)/2018
11	Dena Bank			45,98,006		Unsecured	No	No		NA	NA	45,98,006	NA	Rejected. In view of the judgment of the Hon'ble NCLT dated 30.11.2018 titled as Indiabulls Housing Finance Ltd. Vs Rudra Buildwell Projects Pvt. Ltd. bearing CP No. (IB)-784(PB)/2018
12	Dena Bank			86,40,398		Unsecured	No	No		NA	NA	86,40,398	NA	Rejected. In view of the judgment of the Hon'ble NCLT dated 30.11.2018 titled as Indiabulls Housing Finance Ltd. Vs Rudra Buildwell Projects Pvt. Ltd. bearing CP No. (IB)-784(PB)/2018
13	Dena Bank			80,53,398		Unsecured	No	No		NA	NA	80,53,398	NA	Rejected. In view of the judgment of the Hon'ble NCLT dated 30.11.2018 titled as Indiabulls Housing Finance Ltd. Vs Rudra Buildwell Projects Pvt. Ltd. bearing CP No. (IB)-784(PB)/2018
14	Dena Bank			47,36,342		Unsecured	No	No		NA	NA	47,36,342	NA	Rejected. In view of the judgment of the Hon'ble NCLT dated 30.11.2018 titled as Indiabulls Housing Finance Ltd. Vs Rudra Buildwell Projects Pvt. Ltd. bearing CP No. (IB)-784(PB)/2018
15	Dena Bank			80,56,218		Unsecured	No	No		NA	NA	80,56,218	NA	Rejected. In view of the judgment of the Hon'ble NCLT dated 30.11.2018 titled as Indiabulls Housing Finance Ltd. Vs Rudra Buildwell Projects Pvt. Ltd. bearing CP No. (IB)-784(PB)/2018
16	Dena Bank			47,52,487		Unsecured	No	No		NA	NA	47,52,487	NA	Rejected. In view of the judgment of the Hon'ble NCLT dated 30.11.2018 titled as Indiabulls Housing Finance Ltd. Vs Rudra Buildwell Projects Pvt. Ltd. bearing CP No. (IB)-784(PB)/2018
17	Dena Bank			64,40,333		Unsecured	No	No		NA	NA	64,40,333	NA	Rejected. In view of the judgment of the Hon'ble NCLT dated 30.11.2018 titled as Indiabulls Housing Finance Ltd. Vs Rudra Buildwell Projects Pvt. Ltd. bearing CP No. (IB)-784(PB)/2018
18	Dena Bank			73,34,253		Unsecured	No	No		NA	NA	73,34,253	NA	Rejected. In view of the judgment of the Hon'ble NCLT dated 30.11.2018 titled as Indiabulls Housing Finance Ltd. Vs Rudra Buildwell Projects Pvt. Ltd. bearing CP No. (IB)-784(PB)/2018
19	Dena Bank			32,40,251		Unsecured	No	No		NA	NA	32,40,251	NA	Rejected. In view of the judgment of the Hon'ble NCLT dated 30.11.2018 titled as Indiabulls Housing Finance Ltd. Vs Rudra Buildwell Projects Pvt. Ltd. bearing CP No. (IB)-784(PB)/2018

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20	Dena Bank			51,27,633		Unsecured	No	No		NA	NA	51,27,633	NA	Rejected. In view of the judgment of the Hon'ble NCLT dated 30.11.2018 titled as Indiabulls Housing Finance Ltd. Vs Rudra Buildwell Projects Pvt. Ltd. bearing CP No. (IB)-784(PB)/2018
21	PNB Housing Finance Limited		12.03.2019	9,29,48,621		Unsecured	No	No		NA	NA	9,29,48,621	NA	Rejected. In view of the judgment of the Hon'ble NCLT dated 30.11.2018 titled as Indiabulls Housing Finance Ltd. Vs Rudra Buildwell Projects Pvt. Ltd. bearing CP No. (IB)-784(PB)/2018
Total				61,77,49,936	43,55,19,582							18,22,30,354		